

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO. 2689
TO BE ANSWERED ON 02.08.2018

RESTRUCTURING OF INDIAN BUREAU OF MINES

† 2689. DR. MANOJ RAJORIA:

Will the Minister of MINES be pleased to state:

- (a) whether the Government has prepared a plan for restructuring of Indian Bureau of Mines (IBM);
- (b) if so, the details thereof;
- (c) whether the Government has prepared any scheme to provide direct employment thereunder and if so, the details thereof;
- (d) whether measures are also being taken for expansion of IBM besides its restructuring and if so, the details thereof; and
- (e) the manner in which the Government is likely to check illegal mining through restructuring of IBM?

ANSWER

THE MINISTER OF STATE FOR MINES
(SHRI HARIBHAI PARTHIBHAI CHAUDHARY)

(a) & (b): The restructuring of Indian Bureau of Mines (IBM) has been notified in Gazette of India vide notification dated 15.05.2018 with the approval of the Cabinet, which was sought after concurrence of Department of Expenditure. The restructuring of IBM includes creation, upgradation and abolition of posts, but the total sanctioned strength has remained unchanged.

(c) There is no scheme to provide direct employment in the restructuring of IBM.

(d) The following measures are also being taken for expansion of IBM besides its restructuring:-

- (i) New Regional Office at Raipur, Gandhi Nagar and New Delhi.
- (ii) Upgradation of Regional Offices at Kolkata and Udaipur to the Zonal office.
- (iii) Upgradation of Sub-Regional Office at Guwahati to Regional Office.
- (iv) New Sub-Regional office at Bhopal.
- (iv) An Institute of Sustainable Development Framework at Udaipur, Skill Development Centre at Varanasi, Remote Sensing Centre at Hyderabad and National Level Training Centres 'Institute of Sustainable Mining' at Kolkata.

(e) As per Section 23C of the Mines and Minerals (Development and Regulation) Act, 1957, State Governments have been devolved the powers to make rules for preventing illegal mining, transportation and storage of minerals and for the purposes connected therewith in the State. Thus, no consideration has been made in restructuring of IBM for taking up the task of checking illegal mining.
